

HARYANA VIDHAN SABHA

II SESSION

**BULLETIN NO. 8
(First Sitting)**

Wednesday, the 18th March, 2015

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 18th March, 2015 from 10.00 A.M. to 1.34 P.M.)

I. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	5	-	-	27

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 4

II. RAISING OF VARIOUS MATTERS

When some of the members sought to raise matters of Calling Attention Notices given Notices of by them, the Speaker informed the House that those were either admitted or bracketed or disallowed.

III. CALLING ATTENTION MOTION AND STATEMENTS THEREON

The Speaker admitted the Calling Attention Notice No.27 regarding dirty water of the villages being accumulated continuously in the ponds of most villages given notice of by Shri Parminder Singh Dhull and two other M.L.As. (Shri Jaswinder Singh Sandhu and Prof. Ravinder Baliala).

He asked Shri Parminder Singh Dhull, MLA being the first signatory to read out his notice. Shri Jaswinder Singh Sandhu and Prof. Ravinder Baliala, M.L.As. can also raised supplementaries. He further asked the Minister concerned to make the statement thereafter.

Shri Parminder Singh Dhull, M.L.A. read out his notice.

The Agriculture Minister made the statement thereon.

IV. MOTION UNDER RULE 121

The Agriculture Minister moved -

That the provisions of Rules 231, 233, 235 and 266 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly in-so-far as they relate to the constitution of the:-

- (i) Committee on Public Accounts;
- (ii) Committee on Estimates;
- (iii) Committee on Public Undertakings; and
- (iv) Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes,

for the year 2015-2016 be suspended.

He also moved –

That this House authorizes the Speaker, Haryana Vidhan Sabha, to nominate the Members of the aforesaid Committees for the year 2015-2016, keeping in view the proportionate strength of various parties/groups in the House.

The motion was put and carried.

V. GENERAL DISCUSSION ON THE BUDGET ESTIMATES FOR THE YEAR 2015-16

General discussion on the Budget Estimates for the Year 2015-16 was taken place.

Shri Abhay Singh Chautala, Leader of the opposition, spoke for 34 minutes.

Smt. Kiran Chaudhary, Leader of the Congress Legislator Party, spoke for 52 minutes.

VI. WELCOME TO THE FORMER DEPUTY SPEAKER

During the general discussion on Budget Estimates, the Speaker on behalf of the House, welcomed Shri Gopi Chand Gahlot, former Deputy Speaker of Haryana Vidhan Sabha, who was sitting in the Speaker Gallery to witness the proceedings of the House.

VII. CHANGE IN THE PROGRAMME OF THE HOUSE

On a suggestion made by Shri Krishan Lal Panwar, M.L.A. from the Treasury Benches, the Speaker, after taking the sense of the House announced that the House adjourned today at 1.30 P.M. instead of 2.00 P.M. for Lunch Break.

Smt. Santosh Yadav, a Member from the panel of Chairpersons occupied the Chair from 12.18 P.M. to 12.54 P.M.

The Sabha then adjourned till 2.30 P.M. today the 18th March, 2015.

CHANDIGARH
the 18th March, 2015.

SECRETARY